

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 08/2021-22 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Vijay Kumar, Additional DGFT on 30.11.2021 at Udyog Bhawan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 203 applications were considered by the IMWG, out of which total 60 cases were approved (out of which 10 approved on *post-facto* basis, 25 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 25 applications approved subject to clear and unconditional NOC of one IMWG members). 05 applications have been dropped from the agenda. The remaining 138 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : tb.gov/htzavg. The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

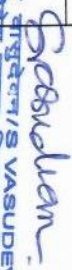
PART – A: Details of Applications

S. No.	File/Name	Application No.	Present Status
1.	M/s DYNA BIOTECH,PUNE	01/21/089/50542/AM21	Deferred
2.	M/s ORDNANCE FACTORY BOARD,ITARSI	01/21/089/50059/AM22	Post Facto Approval.


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3.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	01/21/089/50200/AM22	Post Facto Approval.
4.	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/50244/AM22	Approved subject to NOC/ Clearance from one agency
5.	M/s INDO AMINES LIMITED,DOMBIVLI, MAHARASHTRA	158786AM22	Deferred
6.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	160018AM22	Deferred
7.	M/s CALIMARA MATTERS PVT LTD, GUJARAT	163373AM22	Post Facto Approval.
8.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	167947AM22	Deferred
9.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE	168610AM22	Approved
10.	MS/ HAWA VALVES (INDIA) PRIVATE LIMITED ,NAVI MUMBAI	171013AM22	Approved
11.	M/s INGRAM MICRO INDIA PRIVATE LIMITED,MUMBAI,MAHARASHTRA	1711110AM22	Deferred
12.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED,DELHI	172263AM22	Deferred
13.	M/s ROLEX LOGISTICS PRIVATE LIMITED	172312AM22	Deferred
14.	M/s ROLEX LOGISTICS PRIVATE LIMITED	172315AM22	Deferred
15.	M/s ROLEX LOGISTICS PRIVATE LIMITED,	172612AM22	Deferred
16.	M/s ROLEX LOGISTICS PRIVATE LIMITED	172614AM22	Deferred


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17.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,	172627AM22	Approved subject to NOC/ Clearance from one agency
18.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	172809AM22	Deferred
19.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,	172865AM22	Approved
20.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,	172931AM22	Approved
21.	M/s BALAJI AMINES LIMITED, SOLAPUR,	174441AM22	Deferred
22.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	174555AM22	Deferred
23.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	174686AM22	Approved
24.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	175041AM22	Deferred
25.	M/s SULZER INDIA PRIVATE LIMITED	174753AM22	Post Facto Approval
26.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru,	175778AM22	Approved subject to NOC/ Clearance from one agency
27.	M/s SOLAR INDUSTRIES INDIALIMITED, Nagpur	176552AM22	Deferred
28.	M/s GMM PFAUDLER LIMITED, KARAMSAD, GUJARAT	177635AM22	Deferred
29.	M/s SOLAR INDUSTRIES INDIA LIMITED, Nagpur	178108AM22	Deferred
30.	M/s SIEMENS LIMITED,MUMBAI,MAHARASHTRA	179015AM22	Approved
31.	M/s INGRAM MICRO INDIA PRIVATE LIMITED,MUMBAI	179449AM22	Deferred
32.	M/s SIEMENS LIMITED,MUMBAI,MAHARASHTRA	179922AM22	Approved subject to NOC/ Clearance


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			from one agency
33.	M/s PLANET SCIENCE, THANE, MAHARASHTRA	180017AM22	DROPPED The application is treated as returned without action because of insufficient documentation and lack of response by the Firm despite reminders.
34.	M/s UPL LIMITED Mumbai India	181088AM22	DROPPED The application is treated as returned without action because of insufficient documentation and lack of response by the Firm despite reminders.
35.	M/s UPL LIMITED Mumbai India	181247AM22	Post Facto Approval
36.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED, BANGALORE	181505AM22	Approved
37.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED Bengaluru India	182320AM22	Approved
38.	M/s TATA CONSULTANCY SERVICES LIMITED, MUMBAI, MAHARASHTRA	182411AM22	Approved
39.	M/s INDO-MIM PRIVATE LIMITED, Bangalore	182613AM22	Deferred
40.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	184107AM22	Deferred
41.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	184105AM22	Deferred
42.	M/s SULZER INDIA PRIVATE LIMITED, MAHARASHTRA	184334AM22	Approved subject to NOC/ Clearance from one agency
43.	M/s NVIDIA GRAPHICS PRIVATE LIMITED, KARNATAKA	185552AM22	Deferred
44.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED, BANGALORE, KARNATAKA	185851AM22	Approved
45.	M/s J. B. M. ENTERPRISES, MAHARASHTRA	186191AM22	Deferred


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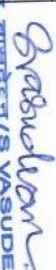
46.	M/s Alkyl Amines Chemicals Ltd.	186334AM22	Approved subject to NOC/ Clearance from one agency
47.	M/s SAI ENGINEERING SOLUTIONS, TAMIL NADU	187995AM22	DROPPED Dropped. The application is treated as returned without action because of insufficient documentation and lack of response by the Firm despite reminders.
48.	M/s GARG SCIENTIFIC GLASS INSTRUMENT CO, MAHARASHTRA	188569AM22	Approved
49.	M/s L&T VALVES LIMITED, MAHARASHTRA	188681AM22	Deferred
50.	M/s DYNA BIOTECH, PUNE	50145/AM22	Approved
51.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED	190076AM22	Approved subject to NOC/ Clearance from one agency
52.	M/s IDEAFORGE TECHNOLOGY PVT. LTD.	190099AM22	Deferred
53.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	190213AM22	Deferred
54.	M/s GMM PFAUDLER LIMITED, GUJARAT	190707AM22	Approved
55.	M/s GMM PFAUDLER LIMITED, GUJARAT	190855AM22	Approved
56.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	192486AM22	Deferred
57.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	193303AM22	Deferred
58.	M/s MERSEN INDIA PRIVATE LIMITED	193325AM22	Approved
59.	M/s BLAST CARBOBLOCKS PRIVATE LIMITED	194134AM22	Deferred
60.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194608AM22	Deferred
61.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194611AM22	Deferred


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62.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	194613AM22	Deferred
63.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194650AM22	Deferred
64.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194652AM22	Deferred
65.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194654AM22	Deferred
66.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194746AM22	Deferred
67.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194748AM22	Deferred
68.	M/s GRAPHITE INDIA LIMITED, WEST BENGAL	196633AM22	Approved
69.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED, MAHARASHTRA	197391AM22	Approved subject to receipt of clear and unconditional NOC from DAE.
70.	M/s UPL LIMITED, MAHARASHTRA	198946AM22	Approved
71.	M/s TATA CONSULTANCY SERVICES LIMITED	200808AM22	Deferred
72.	M/s GOEL SCIENTIFIC GLASS WORKS LIMITED, GUJARAT	202880AM22	Deferred
73.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED, KARNATAKA	203033AM22	Approved
74.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED, KARNATAKA	00203384AM22	Approved subject to NOC/ Clearance from one agency
75.	M/s UPL LIMITED, MAHARASHTRA	203668AM22	Deferred
76.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	204180AM22	Post Facto Approval
77.	M/s ALCATEL-LUCENT INDIA LIMITED	204185AM22	Deferred

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78.	M/s AKAY INDUSTRIES PVT. LTD.	204676AM22	Approved subject to NOC/ Clearance from one agency
79.	M/s UPL LIMITED	204964AM22	Approved subject to NOC/ Clearance from one agency
80.	M/s GMM PFAUDLER LIMITED	205304AM22	Approved
81.	M/s GRAPHITE INDIA LIMITED	205371AM22	Approved
82.	M/s MONITA INDUSTRIAL CORPARATION	205575AM22	Approved subject to NOC/ Clearance from one agency
83.	M/s QUALCOMM INDIA PRIVATE LIMITED	205754AM22	Post Facto Approval.
84.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	206422AM22	Approved subject to NOC/ Clearance from one agency
85.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	206699AM22	Deferred
86.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	206714AM22	Deferred
87.	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , Mumbai	207650AM22	Approved
88.	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED, DELHI	207801AM22	Post Facto Approval.
89.	M/s HRS PROCESS SYSTEMS LIMITED	207905AM22	Approved subject to NOC/ Clearance from one agency
90.	M/s ITOCHU INDIA PRIVATE LIMITED, HARYANA	208115AM22	Deferred
91.	M/s GRAPHITEINDIA LIMITED, WEST BENGAL	208250AM22	Approved subject to NOC/ Clearance from one agency
92.	M/s CNC TECHNICS PVT LTD, Hyderabad	208482AM22	Deferred
93.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	208558AM22	Deferred
94.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208809AM22	Deferred


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95.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208820AM22	Deferred
96.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208826AM22	Deferred
97.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208829AM22	Deferred
98.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208841AM22	Deferred
99.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208850AM22	Deferred
100.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208860AM22	Deferred
101.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208881AM22	Deferred
102.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208894AM22	Deferred
103.	HAWA VALVES (INDIA) PRIVATE LIMITED, MAHARASHTRA	209037AM22	Approved
104.	M/s ALCATEL-LUCENT INDIA LIMITED	210942AM22	Post Facto Approval
105.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED	211029AM22	Deferred
106.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED ,Pune	211051AM22	Deferred
107.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED, MAHARASHTRA	211151AM22	Approved subject to NOC/ Clearance from one agency
108.	M/s ROLEX LOGISTICS PRIVATE LIMITED,KARNATAKA	211231AM22	Deferred
109.	M/s SL DRUGS AND PHARMACEUTICALS, TELANGANA	211443AM22	Deferred
110.	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI	211817AM22	Deferred
111.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED, PUNE	212109AM22	Deferred


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112.	M/s ORGANO CHEMICAL INDUSTRIES, MUMBAI	212846AM22	Approved subject to NOC/ Clearance from one agency
113.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED ,MUMBAI	213790AM22	Approved
114.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED ,MUMBAI	214260AM22	Deferred
115.	M/s IDEAFORGE TECHNOLOGY PVT. LTD, MUMBAI	214838AM22	Deferred
116.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	216570AM22	Deferred
117.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	216896AM22	Approved subject to NOC/ Clearance from one agency
118.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	217014AM22	Deferred
119.	M/s CALIMARA MATTERS PRIVATE LIMITED	217582AM22	Deferred
120.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	217890AM22	Approved subject to NOC/ Clearance from one agency
121.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	218497AM22	Deferred
122.	M/s BALAJI AMINES LIMITED	218511AM22	Deferred
123.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	218688AM22	Deferred
124.	M/s MEDILUX LABORATORIES PVT LTD	218712AM22	Approved subject to NOC/ Clearance from one agency
125.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED, TAMIL NADU	218765AM22	Approved subject to NOC/ Clearance from one agency
126.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED	218787AM22	Deferred

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127.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	218834AM22	Deferred
128.	M/s GRAPHITE INDIA LIMITED	219112AM22	Approved
129.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED	219980AM22	Deferred
130.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	221161AM22	Deferred
131.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	221236AM22	Deferred
132.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	221314AM22	Deferred
133.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	221425AM22	DROPPED
134.	M/s VEHERE INTERACTIVE PVT LTD	222057AM22	Deferred
135.	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI	222260AM22	Deferred
136.	M/s AKAY INDUSTRIES PRIVATE LIMITED, MUMBAI, MAHARASHTRA	222284AM22	Deferred
137.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED, Ahmedabad	222292AM22	Deferred
138.	M/s GOODWILL CHEMICAL INDUSTRIES, MUMBAI	223443AM22	DROPPED
139.	M/s GRAPHITE INDIA LIMITED, KOLKATA	223818AM22	Approved subject to NOC/ Clearance from one agency
140.	M/s CALIMARA MATTERS PRIVATE LIMITED, Bangalore	224561AM22	Deferred
141.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED	224737AM22	Deferred
142.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED	225091AM22	Deferred

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143.	M/s ALCATEL-LUCENT INDIA LIMITED	226062AM22	Post Facto Approval
144.	M/s SANDHYA ORGANIC CHEMICALS PRIVATE LIMITED	50138/AM22/	Approved
145.	M/s ALKYL AMINES CHEMICALS LIMITED	226725AM22	Deferred
146.	M/s IHMA INDIA LLP	226746AM22	Deferred
147.	M/s ALTEN INDIA PRIVATE LIMITED	226818AM22	Deferred
148.	M/s JOHN COCKERILL INDIA LIMITED, MAHARASHTRA	227697AM22	Deferred
149.	M/s GRAPHITE INDIA LIMITED	228212AM22	Approved subject to NOC/ Clearance from one agency
150.	M/s BOEING INDIA PRIVATE LIMITED	229613AM22	Deferred
151.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	229685AM22	Deferred
152.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	229722AM22	Deferred
153.	M/s STANDARD GLASS LINING TECHNOLOGY PRIVATE LIMITED	236561AM22	Deferred
154.	M/s UPL LIMITED, MAHARASHTRA	239538AM22	Deferred
155.	M/s BALAJI AMINES LIMITED, MAHARASHTRA	239960AM22	Deferred
156.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bangalore	240846AM22	Deferred
157.	M/s SHAMIK MITRA, KOLKATA, W.B.	240917AM22	Deferred
158.	M/s BHAGWATI ORGANICS PVT. LTD, GUJARAT	240970AM22	Deferred
159.	M/s SOLAR INDUSTRIES INDIA LIMITED, MAHARASHTRA	241033AM22	Deferred


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160.	M/s ANTICORROSION EQUIPMENT PRIVATE LIMITED, MAHARASHTRA	241152AM22	Approved subject to NOC/ Clearance from one agency
161.	M/s ANTICORROSION EQUIPMENT PRIVATE LIMITED, MAHARASHTRA	241224AM22	Approved subject to NOC/ Clearance from one agency
162.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	241295AM22	Deferred
163.	M/s DOOARS BATTERY, WEST BENGAL	243831AM22	Deferred
164.	M/s SHAKTI MOTOR COMPANY, WEST BENGAL	244316AM22	Deferred
165.	M/s ALKYL AMINES CHEMICALS LIMITED, MAHARASHTRA	245552AM22	Deferred
166.	M/s VISHAL STEEL (INDIA), MAHARASHTRA	245636AM22	Deferred
167.	M/s EMERSON PROCESS MANAGEMENT (INDIA) PRIVATE LIMITED, MAHARASHTRA	247063AM22	Deferred
168.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED, KARNATAKA	247356AM22	Deferred
169.	M/s INDUSTRUS AGENCIES, ASSAM	248085AM22	Deferred
170.	M/s INDUSTRIAL TRADE & AGENCIES. ASSAM	248922AM22	Deferred
171.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	250678AM22	Deferred
172.	M/s S N TRADING, WEST BENGAL	250728AM22	Deferred
173.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED, MAHARASHTRA	252955AM22	Deferred
174.	M/s MOTION DYNAMIC PRIVATE LIMITED, TELANGANA	253195AM22	Deferred
175.	M/s SHREE GANESH CHEMICALS, GUJARAT	253324AM22	Deferred
176.	M/s GRAPHITE INDIA LIMITED, WEST BENGAL	254950AM22	Deferred


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177.	M/s ALCATEL-LUCENT INDIA LIMITED, DELHI	255486AM22	Deferred
178.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	255688AM22	Deferred
179.	M/s SPECIALITY PRODUCTS RESEARCH GROUP, MAHARASHTRA	255973AM22	Deferred
180.	M/s ACE MULTI AXES SYSTEMS LIMITED, KARNATAKA	257027AM22	Deferred
181.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	257265AM22	Deferred
182.	M/s L-3 COMMUNICATIONS INDIA PRIVATE LIMITED, KARNATAKA	257296AM22	Deferred
183.	M/s RIDHI ENTERPRISE, WEST BENGAL	257865AM22	Deferred
184.	M/s SGL CARBON INDIA PRIVATE LIMITED, MAHARASHTRA	259026AM22	Deferred
185.	M/s PUJA HARDWARE AND MACHINERIES, WEST BENGAL	259035AM22	Deferred
186.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX), MAHARASHTRA	259072AM22	Deferred
187.	M/s GRAPHITE INDIA LIMITED, WEST BENGAL	259144AM22	Deferred
188.	M/s GRAPHITE INDIA LIMITED, WEST BENGAL	259146AM22	Deferred
189.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED, KARNATAKA	260266AM22	Deferred
190.	M/s MADRAS FLUORINE PRIVATE LIMITED, TAMIL NADU	261076AM22	Deferred
191.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, KARNATAKA	261881AM22	Deferred
192.	M/s VISWAAT CHEMICALS LIMITED, Mumbai	262430AM22	Deferred
193.	M/s COMPUTER VISION WORKS, GUWAHATI	263592AM22	Deferred


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194.	M/s NARENDRA EXPLOSIVES LIMITED, DELHI	266399AM22	Deferred
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5. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Applicant Exporter / Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 01 dated 26.04.2021	Decision of IMWG in Meeting No. 08 dated 30.11.2021
1.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	01/21/089/492/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. Based on the new facts provided by the firm, the case is being reviewed.

Sl. No	Applicant Exporter / Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 05 dated 18.08.2021	Decision of IMWG in Meeting No. 08 dated 30.11.2021
1.	M/s SARTORIUS STEDIM - CHINA	01/21/089/547/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.

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Sl. No	Applicant Exporter / Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 06 dated 28.09.2021	Decision of IMWG in Meeting No. 08 dated 30.11.2021
1.	M/s SARTORIUS STEDIM – TAIWAN PROVINCE OF CHINA	201/AM22	Approved subject to receipt of clear and unconditional NOC of one agency	Deferred. The case is being reviewed.
2.	M/s BIOBRIDGE HEALTHCARE SOLUTIONS PRIVATE LIMITED – IRAN	245/AM22	Approved subject to receipt of clear and unconditional NOC of one agency	Deferred. The case is being reviewed.

Sl. No	Applicant Exporter / Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 07 dated 09.11.2021	Decision of IMWG in Meeting No. 08 dated 30.11.2021
1.	M/s GMM PFAUDLER LIMITED, KARAMSAD	191/AM22	Approved subject to receipt of clear and unconditional NOC of one agency	Deferred. The case is being reviewed.
2.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED, BANGALORE	228/AM22	Approved subject to receipt of clear and unconditional NOC of one agency	Deferred. The case is being reviewed.
3.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, CHENNAI- TAMIL NADU	242/AM22	Approved subject to receipt of clear and unconditional NOC of one agency	Deferred. The case is being reviewed.
4.	M/s SIEMENS LIMITED, MUMBAI, MAHARASHTRA	179051AM22	Approved subject to receipt of clear and unconditional NOC of one agency	Deferred. The case is being reviewed.


 श्री वासुदेव/ S VASUDEVA
 निदेशात्मक विकास अधिकारी
 Foreign Trade Development Officer
 निदेशात्मक विकास अधिकारी
 Directorate General of Foreign Trade
 भारत सरकार/Department of Commerce
 अर्थ मंत्रालय/Government of India
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

5.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bangalore	179138AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
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Note on various terminologies used in the Minutes of the SCOMET meeting:

- (i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.
- (iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).
- (iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.
- (v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.
- (vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.
- (vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET meeting applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

Grasvelom

M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED
 Director
 179138AM22
 Approved subject to receipt of clear and un-conditional NOC of one agency
 Deferred. The case is being reviewed.

SCOMET Meeting
 Ministry of Commerce and Industry
 Government of India
 New Delhi

(viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.

Syabudham.
श्री वासुदेव / S. VASUDEVAN
देशी वाणिज्य, विकास अधिकारी
Foreign Trade Development Officer
देशी वाणिज्य विभाग
Directorate General of Foreign Trade
भारत सरकार/Department of Commerce
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